

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2513
TO BE ANSWERED ON 10TH AUGUST, 2021**

**RESERVATION IN ALL INDIA QUOTA FOR UNDERGRADUATE AND
PG MEDICAL STUDENTS**

2513 # SHRI SUSHIL KUMAR MODI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the extent of reservation along with the classes that are given reservation under All India Quota of 15 per cent for enrolment in medical under Graduate and Post Graduate studies;
- (b) the reasons for non-implementation of reservation for 27 per cent backward classes in the medical colleges of the States in the said 15 per cent All India Quota;
- (c) whether Government agrees to the report of committee constituted regarding OBC reservation on the directions of Madras High Court; and
- (d) whether Government proposes to implement 27 per cent reservation for backward classes in All India Quota in 2021-22 session?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d): The Central Government has decided to implement 27% reservation in respect of OBCs and 10% reservation in respect of Economically Weaker Section (EWS) category in All India Quota (AIQ) Scheme from the academic session 2021-22 for admission to undergraduate and postgraduate medical/dental courses (MBBS/MD/MS/Diploma/BDS/MDS). The Report of the Committee constituted on the directions of the Hon'ble High Court of Madras was also considered while taking the decision for implementation of OBC reservation in AIQ Scheme.

Further, there is prior applicable reservation in AIQ Scheme to the extent of 15% reservation for SC candidates, 7.5% reservation for ST candidates and 5% horizontal reservation for the Persons with Disabilities (PwD) category.